## **ANNEXURE-2**

EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of unsecured financial creditors belonging to any class of creditors; Date of Commencement of CIRP: March 28 2024; List of Creditors as on 28th April, 2025

|          | 'n   |  |
|----------|--|--|
|          | Name of Identification creditor No.  |  |
|          |  |  |
|          | Date of  | Details                                    |
|          | Amoun  | Details of claim<br>received               |
| admiited | Amount<br>of claim   | 40.5 pt 1 pt |
|          | Nature of  | Details of claim admitted                  |
| gurantee | Amount Whether voting of covered related share by party? in gurantee CoC   |  |
| party?   | Whether related  | mittred                                    |
| CoC      | % of of mut<br>voting continge dues,<br>share nt claim may b   |  |
|          | of<br>continge<br>nt claim   |  |
| 91       | See and the see an | Amount                                     |
|          | Amount of claim not admitted   |  |
|          | Amount of claim under verificati   |  |
|          | Remarks, if<br>any   | Annount III V                              |

